

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.1313
TO BE ANSWERED ON 24.07.2017**

NEET EXAM

1313. DR. BOORA NARSAIAH GOUD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that there have been demands to remove age limit and number of attempts for NEET;
- (b) if so, the reasons therefor;
- (c) whether the Ministry is following a dual policy for limiting attempts for NEET and giving unlimited attempts to IIT-JEE entrance exam and if so, the details thereof;
- (d) the number in which the Ministry is going to pool the seats from private and Government medical colleges to be allotted under NEET; and
- (e) whether there is any management quota and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

a) and (b): Yes Madam, the provisions for age limit and number of attempts were decided in consultation with Medical Council of India (MCI) and Central board of Secondary Education (CBSE). Accordingly, these were included in the National Eligibility cum Entrance Test (NEET) Bulletin 2017 prepared and issued by CBSE. It was further clarified that the three attempts will be counted from 2017 onwards. The Hon'ble Supreme Court in the matter of Rai Sabyasachi and anr Vs. Union of India and Ors in WP (C) 99 of 2017 ordered to remove the age limit restriction for NEET-2017. The matter was further heard by the Hon'ble Supreme Court of India dt. 10.07.2017 and decided that as far as the present year is concerned, nothing survives to be adjudicated in the Writ petitions and they are accordingly, disposed off.

(c): No Madam, in National Eligibility and Entrance Test- Under Graduate (NEET-UG), from the year 2017, three attempts have been fixed. In Joint Entrance Examination (JEE) Main too, there are three attempts.

(d): Section 10D of Indian Medical Council Act, 1956 prescribes conducting of a uniform entrance examination namely National Eligibility cum Entrance Test (NEET) for admission to all medical educational institutions at undergraduate and post-graduate level.

(e): The private medical educational institutions have a management quota which is decided by way of signing Memorandum of Understanding (MoU) between the respective State and the Institution. Admission to management quote is also through NEET and common counselling.
